

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD**

ALLAHABAD this the 30th day of *July, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00971/2012.

Mohd. Mateen Khan.Applicant.

VE R S U S

Union of India and others.Respondents

Advocate for the applicant : Shri Shiva Kant Dubey (absent)
Advocate for the Respondents: Shri P.K. Pandey

O R D E R

(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)

None is present for the applicant. It is seen from the order sheets that on previous listed dates i.e. 04.09.2014, 14.01.2015 and 01.12.2016, counsel for the applicant was not present. It appears that the applicant has lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)
MEMBER- J.**

Anand...

**(GOKUL CHANDRA PATI)
MEMBER- A.**